

MR. SPEAKER : Discipline must flow from inside. All are hon. Members of this House & it is their duty to uphold the principles, traditions and discipline in the House. I think, they ought to respond because I respond to theirs. I do my duty and I do it conscientiously. I am not over-swed by anybody. I try to carry out in letter and spirit what is written by you in the House. And once I have given my ruling there can be subject of discussion on that.

of villages are dependent on hand pumps of regional water works scheme. Therefore, a large number of people are drinking polluted water. Rajasthan does not have enough rigs to provide potable water to drought affected people. Therefore, the Central Government, should pay immediate attention and supply rigs to instal handpumps, so that potable water could be provided to the people of this historical city of Chittorgarh.

[English]

MATTERS UNDER RULE 377

[Translation]

- (i) Need to supply rigs to Rajasthan to provide drinking water to people of Chittorgarh.

- (ii) Need to attach a pantry car and an Allahabad bogie to the Utkal/Kalinga Express trains.

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Speaker, Sir, I would like to draw the attention of the Central Government to a matter of urgent importance under Rule 377.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : It is a matter of regret that the Utkal and the Kalinga Express trains running from Puri to Delhi covering a distance of about 2000 kms, do not have pantry cars attached to them. As a result, passengers face difficulty in getting proper food in course of their journey while some trains introduced later than these trains and covering less distance have the provision of pantry cars. There should not be further delay in providing pantry cars in the Utkal and Kalinga Expresses for the convenience of passengers of these long distance trains,

The drinking water in Rajasthan particularly the hill areas has been polluted by many minerals because of local geographical and difficult climatic conditions. This polluted water develops certain type of bacteria, viz., 'Copra' which causes *Nu u* disease. The people of hill area in the State are badly affected by it. There is acute scarcity of water in many desert areas but where the water is available, it contains excessive fluoride content which causes deformity of foot, hand, and teeth. Three-fourths of the population in the State is badly affected by polluted water or chemicals-mixed water.

Secondly, there should be an Allahabad bogie attached to the Utkal/Kalinga Express so as to remove the inconvenience caused to a large number of passengers going by these trains to Allahabad on pilgrimage.

Therefore, the Central Government should provide special assistance to Rajasthan for resolving this problem.

I would, therefore, request the hon. Minister for Railways to consider the above-mentioned matters sympathetically and do the needful as soon as possible.

The State is presently facing serious drought condition. I would like to draw the attention of Government, on behalf of the residents of Chittorgarh where 75 per cent of villages do not have proper drinking water supply facility. 25 per cent

- (iii) Necessary measures needed to avoid conflict between the boat owners and fishermen of Orissa and Andhra Pradesh.

SHRI GOPAL KRISHNA THOTA (Kakinada) : At present about 900 mechanised fishing boats are being operated at Kakinada port for fishing. On this, nearly

40,000 to 50,000 people depend for their livelihood and daily bread.

Now a most unfortunate thing has happened in that the Orissa Boat Owners/Fishermen are threatening

Andhra Pradesh fishermen not to operate in that part of sea for fishing. I cannot understand why such a situation should arise as long as the fishermen are working in Indian waters. Orissa boatmen have followed up their threat in writing also and have gone to the extent of sending telegrams to Andhra Pradesh Boat Owners to remain away from that side of Coast.

The boat owners of Kakinada have sent telegrams to Prime Minister and the Home Minister to be kind enough to intervene and help the fishermen.

I would request the Government of India to take immediate steps before an ugly situation develops.

- (iv) **Need to provide adequate funds for the expansion of existing telephone exchange at Bhubaneswar during Seventh Plan.**

SHRIMATI JAYANTI PATNAIK (Cuttack): The present capacity of the Bhubaneswar Telephone Exchange is 7,000 lines including the expansion done during 1985. Even after expansion it is unable to meet the requirement of the general public and Government offices. A number of applicants who have registered their applications under OYT category, Special category and General category are eagerly awaiting for years for getting telephone connections. This apart, Government offices are not getting new connections. Some of the Departments like Administrative Reforms and C.D. & R.R. have deposited money for telephone under OYT category, but no connections have been provided. Non-availability of telephones has created difficulties for Government offices to function. The Commerce Department is receiving complaints for non-supply of new telephones. Without the expansion of main telephone exchange at Bhubaneswar, new telephone connections cannot be provided. Many new offices of

the Government of India and Research Projects offices set up at Bhubaneswar need urgent telephone connections.

In view of this, I demand that adequate fund provision should be made for the expansion of existing main telephone exchange at Bhubaneswar so that the requirement of Seventh Plan is fully met.

[Translation]

- (v) **Need to direct Rajasthan Government to stop recovery of dues from farmers of the Indira Canal Project Area.**

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, there have been many types of bunglings in the construction of pacca water courses in Indira Canal Project area and the farmers are made to bear the brunt of it, thereby, causing great resentment in them. How can a poor farmer bear the burden of the bunglings indulged in by the department? The banks are serving notices on the farmers. It may be worth noting here that the Indira Canal Project is being executed with special Central assistance.

I, therefore, request the Centre to direct the Rajasthan Government to stop recovery from the farmers at the earliest so that the resentment is removed.

(English)

- (vi) **Need to declare 18 species of Birds in Orissa endangered species to save them from extinction.**

SHRI SOMNATH RATH (Aska) : Indian Bird Life today is in a state of seige because deforestation, extensive agriculture and predatory humans' over-hunting has damaged extensively country's quail, patridge, pheasant and jungle fowl.

Interfering with bird power is highly dangerous. Holland and China discovered this when they massacred sparrow, hoping to double the harvest. The effect, however, was just the reverse as insects flourished unchecked.